

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2025
TO BE ANSWERED ON JULY 28, 2022

PM SVANIDHI SCHEME

NO. 2025. SHRIMATI RAJASHREE MALLICK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) the process for selection of beneficiaries under the Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme, 2020;**
- b) whether any criteria has been fixed for the selection of beneficiaries under the Scheme;**
- c) if so, the details thereof along with the number of eligible beneficiaries registered since the inception of the scheme till date, State and year-wise;**
- d) the details of the number of beneficiaries as well as the fund disbursed in the State of Odisha during the years 2020-21 and 2021-22, district and year-wise;**
- e) the rate of interest at which loan is being disbursed to the beneficiaries under the above said Scheme;**
- f) the percentage of share of subsidy to be borne by the Union Government and the beneficiaries; and**
- g) the details of the amount released to various States for disbursal to the beneficiaries or disbursed to the beneficiaries through direct benefit transfer during the said period?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b) Under the Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme, all street vendors engaged in vending in urban areas as on or before March 24, 2020 are eligible. These Street Vendors should have either a Certificate of Vending (CoV) or a Letter of Recommendation (LoR) issued by the respective Urban Local Body.

(c) A statement showing the number of eligible beneficiaries registered since the inception of the Scheme till date, State/UT-wise and year-wise is at Annexure-I.

(d) A statement showing the number of beneficiaries and loan amount disbursed in the State of Odisha during the financial year 2020-21 and 2021-22, ULB-wise is at Annexure-II.

(e) Under PM SVANidhi Scheme, the rate of interest charged by the Lending Institutions, is as per the extant RBI guidelines.

(f) An interest subsidy of 7% is paid by the Union Government on a quarterly basis on timely repayment of EMIs. The subsidy is entirely borne by the Union Government.

(g) PM SVANidhi is a Central Sector Scheme. No funds are released to States for disbursement to beneficiaries. Loan amount is directly released into the bank account of beneficiaries by the lending institutions. In addition, the interest subsidy and cashback are paid by the Ministry directly into the bank accounts of the beneficiaries. A statement showing the loan amount disbursed, cashback and interest subsidy paid, State/UT-wise is at Annexure-III.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2025 TO BE ANSWERED ON JULY 28, 2022

STATEMENT SHOWING STATE/UT-WISE NUMBER OF ELIGIBLE BENEFICIARIES REGISTERED DURING YEARS 2020-21, 2021-22 and 2022-23

(As On 19.07.2022)

S. No	State Name	FY 20-21	FY 21-22	FY 22-23
1	Andaman And Nicobar Islands	430	82	3
2	Andhra Pradesh	1,50,324	77,475	2,166
3	Arunachal Pradesh	3,493	1,083	174
4	Assam	29,527	65,182	2,451
5	Bihar	69,656	24,531	1,143
6	Chandigarh	3,042	1,963	343
7	Chhattisgarh	68,609	11,893	2,444
8	Daman & Diu and Dadra & Nagar Haveli	2,011	164	10
9	Delhi	48,196	21,948	21,477
10	Goa	1,239	258	7
11	Gujarat	1,46,537	1,68,420	11,541
12	Haryana	31,341	19,553	1,418
13	Himachal Pradesh	3,247	539	45
14	Jammu And Kashmir	14,618	2,977	342
15	Jharkhand	34,193	13,263	1,547
16	Karnataka	1,81,419	37,202	6,259
17	Kerala	9,452	1,644	596
18	Ladakh	272	13	10
19	Madhya Pradesh	4,20,384	2,08,701	11,288
20	Maharashtra	2,52,219	45,187	9,038
21	Manipur	14,548	2,088	10
22	Meghalaya	351	392	285
23	Mizoram	530	43	20
24	Nagaland	1,815	570	52
25	Odisha	48,034	8,010	1,328
26	Puducherry	1,437	81	23
27	Punjab	68,382	19,277	2,046
28	Rajasthan	1,04,179	19,649	357
29	Sikkim	3	-	-
30	Tamil Nadu	2,30,165	1,06,792	3,362
31	Telangana	3,93,468	8,975	1,187
32	Tripura	3,670	704	108
33	Uttar Pradesh	6,82,226	1,36,600	49,887
34	Uttarakhand	13,923	2,471	1,087
35	West Bengal	12,134	17,963	563
	Total	30,45,074	10,25,693	1,32,617

ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2025 TO BE ANSWERED ON JULY 28, 2022

STATEMENT SHOWING NUMBER OF BENEFICIARIES AND FUND DISBURSED IN THE STATE OF ODISHA DURING THE FINANCIAL YEAR 2020-21 AND 2021-22, ULB-WISE

(As On 19.07.2022)

S.No	Urban Local Body Name	FY 2020-21		FY 2021-22	
		Number of Beneficiaries	Loan Amount Disbursed (in ₹ lakh)	Number of Beneficiaries	Loan Amount Disbursed (in ₹ lakh)
1	Anandapur	61	6.10	27	2.70
2	Anugul	101	9.90	5	0.50
3	Asika	122	11.70	65	7.30
4	Athagad	159	15.90	33	3.90
5	Athamallik	96	9.60	6	0.60
6	Attabira	54	5.10	11	1.30
7	Balangir	145	14.35	58	5.80
8	Baleshwar	578	57.41	120	14.46
9	Baliguda	25	2.45	17	1.70
10	Balimela	-	-	-	-
11	Balugaon	19	1.90	3	0.30
12	Banapur	56	5.60	24	2.40
13	Banki	99	9.85	15	2.40
14	Barapali	85	8.20	10	1.20
15	Barbil	42	4.20	4	0.40
16	Bargarh	517	46.44	72	7.90
17	Baripada	391	38.90	146	16.45
18	Basudebpur	108	10.50	53	6.70
19	Bellaguntha	45	4.50	2	0.20
20	Belpahar	95	9.50	39	5.30
21	Berhampur	1,396	139.16	368	49.06
22	Bhadrak	424	41.45	114	12.30
23	Bhanjanagar	163	16.30	20	2.10
24	Bhawanipatna	120	12.00	39	4.80
25	Bhuban	176	17.60	15	1.50
26	Bhubaneswar	6,395	637.14	3,020	327.26
27	Bijepur	36	3.60	12	1.20
28	Binika	47	4.70	16	1.60
29	Biramitrapur	36	3.60	13	1.30
30	Boudhgarh	42	4.20	1	0.10
31	Brajarajnagar	37	3.45	60	6.60
32	Buguda	53	5.30	4	0.40
33	Champua	53	5.30	8	0.80
34	Chandabali	115	11.05	105	10.50
35	Chhatrapur	189	18.85	15	2.10
36	Chikiti	48	4.80	5	0.35
37	Choudwar	52	5.20	12	1.40
38	Cuttack	2,777	274.29	1,021	130.13
39	Dasapalla	84	8.40	18	1.90

S.No	Urban Local Body Name	FY 2020-21		FY 2021-22	
		Number of Beneficiaries	Loan Amount Disbursed (in ₹ lakh)	Number of Beneficiaries	Loan Amount Disbursed (in ₹ lakh)
40	Debagarh	45	4.48	7	0.70
41	Dhamanagar	39	3.35	3	0.30
42	Dharmagarh	19	1.85	8	0.80
43	Dhenkanal	230	22.80	6	0.60
44	Digapahandi	55	5.50	52	5.80
45	G. Udayagiri	41	4.07	10	1.80
46	Ganjam	18	1.80	14	1.40
47	Gopalpur	124	12.29	54	5.22
48	Gudari	8	0.80	-	-
49	Gunupur	43	4.30	24	2.40
50	Hindol	23	2.30	1	0.10
51	Hinjilicut	51	5.03	30	3.00
52	Jagatsinghpur	90	8.85	42	4.70
53	Jajapur	147	14.65	88	11.85
54	Jaleswar	28	2.80	7	0.70
55	Jatani	181	17.45	30	3.00
56	Jeypur	362	35.90	10	1.80
57	Jharsuguda	252	24.05	7	0.80
58	Joda	36	3.50	19	1.90
59	Junagarh	25	2.50	3	0.30
60	Kamakhyanagar	62	6.20	15	1.50
61	Kantabanji	67	6.70	16	1.80
62	Karanjia	194	19.40	28	2.80
63	Kasinagar	19	1.90	2	0.20
64	Kavisurjanagar	13	1.30	1	0.10
65	Kendrapara	120	12.00	6	0.90
66	Kendujhar	52	5.00	14	1.60
67	Kesinga	23	2.28	11	1.10
68	Khalikote	49	4.90	39	4.40
69	Khandapada	38	3.80	1	0.10
70	Khariar	26	2.60	44	4.40
71	Khariar Road	111	11.10	10	1.00
72	Khordha	206	20.28	34	3.70
73	Kochinda	86	8.60	12	1.20
74	Kodala	5	0.50	13	1.30
75	Konark	431	42.30	4	0.70
76	Koraput	200	19.20	32	4.11
77	Kotpad	31	3.10	-	-
78	Malkangiri	73	7.25	5	0.60
79	Nabarangapur	135	13.09	20	3.80
80	Nayagarh	102	9.87	33	3.50
81	Nilagiri	6	0.55	19	2.00
82	Nimapada	40	4.00	5	0.60
83	Nuapada	33	3.15	-	-
84	Odogoon	48	4.80	4	0.40

S.No	Urban Local Body Name	FY 2020-21		FY 2021-22	
		Number of Beneficiaries	Loan Amount Disbursed (in ₹ lakh)	Number of Beneficiaries	Loan Amount Disbursed (in ₹ lakh)
85	Padmapur	34	3.40	8	0.80
86	Paradeep	220	21.95	49	5.70
87	Paralakhemundi	242	23.90	18	2.20
88	Patnagarh	35	3.41	4	0.40
89	Pattamundai	108	9.85	20	2.00
90	Phulabani	171	17.10	75	10.80
91	Pipili	8	0.80	9	1.00
92	Polasara	47	4.70	8	0.80
93	Puri	1,884	186.97	341	53.89
94	Purusottampur	68	6.80	101	8.30
95	Rairangpur	83	8.30	25	2.60
96	Rajagangapur	129	12.35	-	-
97	Rambha	37	3.55	23	2.85
98	Ranapur	40	4.00	7	0.70
99	Raurkela	2,052	200.51	665	83.70
100	Rayagada	196	19.41	24	2.50
101	Redhakhhol	115	11.20	21	3.10
102	Sambalpur	1,905	190.39	404	45.80
103	Sonapur	122	11.74	25	2.90
104	Soro	30	2.82	18	1.80
105	Sunabeda	115	11.50	1	0.10
106	Sundargarh	219	21.70	36	5.10
107	Surada	108	10.80	53	5.70
108	Talcher	82	8.20	3	0.30
109	Tarbha	40	4.00	13	1.70
110	Titlagarh	198	19.80	68	7.10
111	Tusura	17	1.70	32	3.40
112	Udala	19	1.90	12	1.20
113	Umarkote	103	10.30	17	1.70
114	Vyasanagar	29	2.82	17	1.47
	Total	27,484	2,716.51	8,456	985.49

ANNEXURE-III REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2025 TO BE ANSWERED ON JULY 28, 2022

**STATEMENT SHOWING LOAN AMOUNT DISBURSED; CASHBACK & INTEREST SUBSIDY PAID THROUGH DIRECT BENEFIT TRANSFER, STATE/UT-WISE
(As on 19.07.2022)**

S. No.	State/UT Name	Loan Amount Disbursed (in ₹ lakh)	Cash back disbursed (in ₹ lakh)	Interest Subsidy disbursed (in ₹ lakh)
1	Andaman And Nicobar Islands	61.79	0.08	1.28
2	Andhra Pradesh	22,365.58	101.08	300.49
3	Arunachal Pradesh	344.90	0.48	5.81
4	Assam	6,311.48	7.94	71.73
5	Bihar	5,110.68	13.65	97.06
6	Chandigarh	455.45	2.79	8.46
7	Chhattisgarh	5,568.10	18.89	102.80
8	Daman, Diu & Dadra And Nagar Haveli	134.89	0.70	3.19
9	Delhi	4,623.18	24.56	71.99
10	Goa	173.02	0.35	3.43
11	Gujarat	25,732.95	64.33	353.86
12	Haryana	3,332.40	11.52	54.46
13	Himachal Pradesh	501.43	1.09	9.06
14	Jammu And Kashmir	1,735.81	1.85	36.36
15	Jharkhand	3,434.35	12.89	72.00
16	Karnataka	18,907.88	85.81	343.35
17	Kerala	1,424.89	3.03	27.07
18	Ladakh	49.00	0.03	0.73
19	Madhya Pradesh	60,483.52	205.44	965.10
20	Maharashtra	24,148.36	124.60	482.78
21	Manipur	908.51	1.04	16.69
22	Meghalaya	87.70	0.03	0.96
23	Mizoram	69.10	0.04	1.10
24	Nagaland	196.15	0.23	3.66
25	Odisha	4,109.65	21.59	88.58
26	Puducherry	161.11	0.57	3.26
27	Punjab	4,453.80	8.96	87.59
28	Rajasthan	6,810.17	42.32	155.14
29	Sikkim	0.10	0.00	0.00
30	Tamil Nadu	19,168.79	46.22	354.34
31	Telangana	46,980.46	285.23	821.93
32	Tripura	354.17	0.20	5.94
33	Uttar Pradesh	93,972.98	200.75	1,164.11
34	Uttarakhand	1,262.91	3.42	25.43
35	West Bengal	1,370.00	2.69	22.47
	Total	364,805.26	1,294.40	5,762.22